

DIVISION BENCH

S-9

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/103(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	GANPATI TRACON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

**Appearance(via video conference/physically)**

Ms.Arvi Vyas, PCS. ] For the Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter on **11.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**